

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) Health is a State subject and setting up of such institutions to provide Yoga and Naturopathy services falls in the purview of State Government. However, there are three autonomous bodies under Ministry of AYUSH which provide services of Yoga and Naturopathy, within the specific mandates set for them. These autonomous bodies are:

- (i) Morarji Desai National Institute of Yoga, New Delhi
- (ii) Central Council for Research in Yoga and Naturopathy, New Delhi
- (iii) National Institute of Naturopathy, Pune

(b) and (c) There is no such proposal currently with this Ministry.

(d) Since Health is a State subject, the activity of setting up such institutions falls within the purview of the concerned State Government. However, there is a Centrally Sponsored Scheme of Ministry of AYUSH called National AYUSH Mission (NAM) which provides substantial assistances to State Governments for setting up such institutions, subject to scheme guidelines of NAM.

Awareness regarding Yoga in the country

2888. SHRI V. MURALEEDHARAN: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether Government has taken any steps to create awareness regarding yoga in the country, if so, the details thereof;

(b) the steps taken by Government to prevent fake practitioners of yoga in training and therapy; and

(c) whether Government has any proposal to set up a regulatory mechanism to improve the standard of yoga teaching and yoga therapy in the country?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) Yes. Under the Central Sector Scheme for Promotion of Information Education and Communication (IEC) in AYUSH, the Ministry takes up initiatives to create awareness of and to promote AYUSH systems of medicine including Yoga by organizing Arogya fairs/Melas, Conferences, Exhibitions, Seminars, Workshops,

Symposium and Yoga Fests/Utsavs and also by undertaking publicity campaigning through electronic multimedia, print media and social media amongst the citizens in the country.

The Ministry is also observing International Day of Yoga (IDY) on 21st June every year since 2015 to create awareness regarding Yoga and its benefits.

(b) Central Council for Research in Yoga and Naturopathy (CCRYN), an autonomous organization under the Ministry of AYUSH has started registration of qualified BNYS Degree holders to prevent fake practitioners.

(c) The Government has constituted a National Board for Promotion and Development of Yoga and Naturopathy (NBP DYN), which also looks into the standardisation of education and practice of Yoga and Naturopathy.

CSR funds invested

2889. SHRI RAKESH SINHA: Will the Minister of CORPORATE AFFAIRS be pleased to state the CSR funds invested in Bihar, Jharkhand and Chhattisgarh during financial years 2014-15, 2015-16, 2016-17 and 2017-18?

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P. P. CHAUDHARY): As per the data obtained from filings made by companies upto 30.06.2018 in the MCA21 registry, the details of the Corporate Social Responsibility (CSR) funds spent in Bihar, Jharkhand and Chhattisgarh have been compiled for the financial years 2014-15, 2015-16 and 2016-17 only and are tabulated below:

(Figures in ₹ crores)

Sl. No.	State	2014-15	2015-16	2016-17
1.	Bihar	36.69	108.67	94.40
2.	Jharkhand	79.56	118.17	94.62
3.	Chhattisgarh	161.30	237.95	77.88

(Source: National CSR Data Portal)

Companies facing enquiry from NCLT

2890. SHRI MOHD. ALI KHAN: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether it is a fact that several corporate companies are on the verge of closure due to financial constraints;